

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-20/1999/2555 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Satyajit Khound,  
Special Judge, CBI, Assam,  
Addl. Court No. 1, Chandmari, Guwahati -03.

Dated Guwahati the 24<sup>th</sup> March, 2023

Sub: **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/312-315/E dated 22.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.04.2023, permission to avail Restricted holiday on 19.04.2023 alongwith station leave permission from the morning of 13.04.2023 till the morning of 24.04.2023**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. 2 Chandmari, Guwahati-3 and in his absence the Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari, Guwahati-3 would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/1999/2556-2558/dated 24-03-2023**

Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.2 , Chandmari, Guwahati -3.
2. The Special Judge, CBI, Assam, Addl. Court No.3 , Chandmari, Guwahati -3.
- ✓ 3. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*